

Annexure-7

Name of the corporate debtor: M/s Evershine Solvex Private Limited; Date of commencement of liquidation: 23.01.2023; List of stakeholders as on: 17.03.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No. | Name of stakeholder | Category of stakeholder (preference shareholders / equity shareholders / partners / others) | Details of claim admitted | | | | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|---------------------|---|---------------------------|----------------|--------------------------|-----------------|---|---|-----------------------------|--|--|--|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | | | | |
| | NIL | | | | | | | | | | | | | | | | | |

